

regard, through Centrally Sponsored Schemes of National Rural Drinking Water Programme (NRDWP). Funds are allocated to all States from the Centre as per the inter-State allocation ratio fixed for the year. The States consider specific proposals received from various districts and approve them in conformity with the Scheme Guidelines. As the proposals from the districts are not received at the Center, details of amounts targeted to be given district-wise are not maintained.

#### **Rural water supply in Maharashtra**

1160. SHRI Y.P. TRIVEDI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of amount allocated to Maharashtra, under various rural water supply schemes during last three years till date;

(b) the details of amount utilized by the State during this period and achievements made thereof;

(c) the total number of villages with assured potable water supply; and

(d) the time frame for covering remaining villages?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) The central funds allocated and utilized by Maharashtra during the last three years, along with the achievement during the period is as follows:

Year	Allocation (Rupees in lakh)	Utilization (Rupees in lakh)	Achievement (Number of habitations covered/addressed with potable water supply)
2006-07	36152.00	34870.89	6152
2007-08	40440.00	37838.33	11824
2008-09	57257.00	60396.20	22636

The allocation for 2009-10 has not been finalized pending passing of the Union Budget. However, an *ad-hoc* release of Rs.19685.00 lakh has been made to the State for the year.

(c) and (d) The Government of Maharashtra has reported that out of a total of 97218 habitations in the State, 77425 habitations have assured potable water supply. The time frame for covering the remaining villages according to the State Government is two years *i.e.* 2009-10 and 2010-11.

#### **Roads in Himachal Pradesh**

1161. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state: